

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A.NO. 2335/95  
in  
D.A.NO. 2203/92

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 21st day of September, 1995

Shri Jas Ram Harnotia  
Luggage Inspector under  
Station Superintendent  
Northern Railway  
DELHI.

... Applicant

(By Shri B.S.Mainee, Advocate)

Versus

Union of India through

1. The General Manager  
Northern Railway  
Baroday House  
New Delhi.
2. The Divisional Railway Manager  
Northern Railway  
S.E.Road  
NEW DELHI.
3. The Station Superintendent  
Northern Railway  
Delhi Jn.

... Respondents

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The applicant in the Original Application has filed this Miscellaneous Application seeking permission to withdraw the Original Application No. 2203/92. Permission is granted. The Original Application No. 2203/92 is dismissed as withdrawn.

*Reada*  
(R.K.AHOOJA)  
MEMBER(A)

/RAO/

*A.V.HARIDASAN*  
VICE-CHAIRMAN(J)